



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



No. R-1/9/(1)/2024-NSL-II
Date: 13 September 2024

To

The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road, New Delhi – 110 001

Subject: Recommendations on the Connectivity to Access Service VNOs from more than one NSO

Department of Telecommunications (DoT), Ministry of Communications, Government of India, through its letter No.20-405/2013-AS-I (Vol.V) (Pt.10) dated 07.07.2023 on the subject - 'Connectivity to Access Service VNOs from more than one NSO', sought recommendations of Telecom Regulatory Authority of India under Section 11(1) (a) of the TRAI Act, 1997 (as amended).

2. In this regard, TRAI initiated a Consultation Paper on 'Connectivity to Access Service VNOs from more than one NSO' on 23.02.2024 seeking the comments/ counter-comments of the stakeholders. Comments were received from nine stakeholders and counter comments were received from four stakeholders. An Open House Discussion was convened on 08.05.2024.

3. Based on the comments received from stakeholders and on its own analysis, TRAI has finalized the **Recommendations on the Connectivity to Access Service VNOs from more than one NSO**. A copy of the recommendations is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI (www.trai.gov.in).

Enclosure: As above


(Atul Kumar Chaudhary)
Secretary, TRAI
Tel: 20907748 / 20907749
Email: secretary@trai.gov.in